

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

N. RAMAKRISHNAN for WARDON & FAIRBANKS Prinl J. Nair	Counsel for Petr	
Akhil Jain for T.K. Bhaskar	Counsel for R2, R3, R4, R6	
K. Gautham Kumar Arthiban Vijay	Counsel for R5	
	Counsel for R1	

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R4, R6 and counsel for R5 are present. Counsel for R5 stated that CA 216/2017 file for deleting R5 from the array of parties. Counsel for petitioner prayed time for submitting arguments in the CA. Time is enlarged at request. Put up on 05.12.2017 at 10.30 A.M.

- Sol -

K Anantha Padmanabha Swamy
Member (Judicial)